

Fourteenth Lok Sabha

Session : 8

Date : 25-08-2006

Participants : [Pal Shri Rupchand](#), [Acharia Shri Basudeb](#), [Shinde Sh. Sushil Kumar](#), [Nandy Shri Amitava](#)

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Title : Need to conduct CBI inquiry into the murder of three workers in Himachal Pradesh.

SHRI BASU DEB ACHARIA (BANKURA): Sir, in Chamba area of Himachal Pradesh, construction of a hydel power project is going on. ... (*Interruptions*) The Minister of Power should remain present here. ... (*Interruptions*)

MR. SPEAKER: Why should he be present?

... (*Interruptions*)

SHRI BASU DEB ACHARIA: It is because he knows the problem. ... (*Interruptions*)

MR. SPEAKER: The Minister has to go to Rajya Sabha.

... (*Interruptions*)

MR. SPEAKER: Shri Acharia, please be brief and be pointed.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : Workers of that particular project demanded minimum wages from the contractor engaged by the NHPC, that is the Hindustan Construction Company. There was an agitation[[r12](#)]. Three workers were murdered. Though the murderer was arrested, but later on he was bailed out. ... (*Interruptions*)

MR. SPEAKER: I take it that the court has given him bail.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : What is happening today? The workers, as they are demanding minimum wages and allowance for construction of tunnel, are not being allowed to work. This construction company under NHPC is now engaging new workers. The State Secretary of the CITU was arrested on false charges. ... (*Interruptions*)

MR. SPEAKER: Please conclude. I have to deal with 55 matters.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : He was tortured in police custody.

Sir, I demand that the CBI should inquire into the murder of three workers. The rein of terror, which was not prevalent in that area, should be ended and the workers should be allowed to

work. The situation should be restored in that area. ... (*Interruptions*)

MR. SPEAKER: Shri Rupchand Pal and Shri Amitava Nandy will be associated with this matter.

... (*Interruptions*)

SHRI RUPCHAND PAL (HOOGHLY): Sir, in Himachal Pradesh, Haryana and Punjab, the minimum wages law and such other labour laws are being grossly violated. ... (*Interruptions*)

SHRI BASU DEB ACHARIA : Recently a delegation met the hon. Minister and he had assured that he would do the needful. But nothing has been done. ... (*Interruptions*)

SHRI RUPCHAND PAL : Sir, we have been assured. ... (*Interruptions*)

MR. SPEAKER: Please cooperate. Mr. Minister, you may go out.

... (*Interruptions*)

MR. SPEAKER: I would not allow him to respond.

... (*Interruptions*)

MR. SPEAKER: Shri Acharia, you are not cooperating with the Chair.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, I will cooperate with you, but please tell him to respond. ... (*Interruptions*) आप उन्हें बोलने का मौका दीजिए। ... (व्यवधान)

अध्यक्ष महोदय : उन्होंने कहा है कि वे कंसीडर करेंगे।

... (व्यवधान)

MR. SPEAKER: Shri Acharia, you write to him.

... (*Interruptions*)

MR. SPEAKER: Mr. Minister, you please say that you will consider the matter.

... (*Interruptions*)

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): Sir, I have already discussed with Shrimati Brinda Karat, hon. MP and other people. They are all satisfied. I had called all the officers also on the day before yesterday. ... (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, we are not satisfied. ... (*Interruptions*)

SHRI SUSHIL KUMAR SHINDE: How can we satisfy? ... (*Interruptions*)

MR. SPEAKER: Shri Acharia, you are not keeping your words.

I am sorry Shri Ananth Kumar that you have been interrupted.

... (*Interruptions*)

MR. SPEAKER: There is no submission. The only submission is please sit down.

... (*Interruptions*)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : महोदय, यह गरीबों से जुड़ा हुआ मामला है।...(व्यवधान)

अध्यक्ष महोदय : सभी मामले गरीबों से जुड़े हुए हैं और इनको इधर बैठने वाले भी उठाते हैं और उधर बैठने वाले भी उठाते हैं।

...(व्यवधान)